

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF ADITI OIL EXTRACTION PRIVATE LIMITED

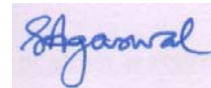
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ADITI OIL EXTRACTION PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13/08/2007
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata Under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15326WB2007PTC117798
5.	Address of the registered office and principal office (if any) of corporate debtor	Diamond Chambers, Block-III, Suite No. 6E 4C Chowringhee Lane, Kolkata-700 017, West Bengal
6.	Date of closure of Insolvency Resolution Process	02/02/2021
7.	Liquidation commencement date of corporate debtor	02/02/2021 (Order downloaded on 4 th February, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Surendra Kumar Agarwal IBBI/IPA-001/IP-P00825/2017-18/11401
9.	Address and e-mail of the liquidator, as registered with the Board	Bhawani Enclave, 3D, 99C Girish Ghosh Road, Liluah, Howrah- 711204, W.B surendraca@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Poddar Court, Gate No. 1, Room No. 816 8 th Floor, 18 Rabindra Sarani, Kolkata - 700001, West Bengal cirp.aditioil@gmail.com
11.	Last date for submission of claims	04/03/2021

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the **Aditi Oil Extraction Private Limited** on **02/02/2021**.

The stakeholders of **Aditi Oil Extraction Private Limited** are hereby called upon to submit their claims with proof on or before 4th March 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Surendra Kumar Agarwal
IBBI/IPA-001/IP-P00825/2017-18/11401
Liquidator of Aditi Oil Extraction Pvt. Ltd.

Date : 04/02/2021

Place : Kolkata